

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 246 of 2012 &
IA Nos. 401 & 402 of 2012**

Dated: 27th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Tata Power Co. Ltd.

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s):

**Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala**

Counsel for the Respondent(s):

**Mr. Buddy A. Ranganadhan with
Mr. Arijit Maitra and
Ms. Richa Bharadwaja for R-1
Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R-2**

ORDER

Post the matter for further hearing on **11.03.2013 at 2.30 p.m. and 12.03.2013 at
12.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pg